

(b) No, Sir.

(c) Steps are being taken to license substantial additional capacities for production of cement to meet the possible increased demand by the end of the 4th Plan.

Cases of Misconduct of Officials of Ticket Checking Branch Allahabad Division (Northern Railway)

4569. SHRI AZIZ IMAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether some cases of serious misconduct of officials of the Ticket Checking Branch of the Allahabad Division of the Northern Railway were destroyed by the interested officials in the Commercial Branch during the years 1968-70 with the motives of financial benefit and of hushing up of the cases ;

(b) if so, the number of such cases ,

(c) the extent of financial implications involved in these cases ; and

(d) the persons responsible for destroying the cases and the action taken against them ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Three cases of suspected destruction of records have come to notice.

(c) This has not been possible of assessment in the absence of the papers.

(d) On the basis of an enquiry into the matter, disciplinary action is being taken against the Chief Inspector (tickets), Allahabad and a Clerk of the Commercial Branch of the Allahabad Division.

Vending and Refreshment Room Contracts

4570. SHRI AZIZ IMAM : Will the Minister of RAILWAYS be pleased to state :

(a) the number of vending and refreshment room contracts given over Allahabad Division and over the Indian Railways separately during the years 1968-70, in which the amount of security was not deposited ;

(b) the revenue loss to the Railways on

account of non-deposit of these securities ; and

(c) the action taken against the defaulters including staff and contractors, separately ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No vending or refreshment contract was allotted on the Allahabad Division and over the Indian Railways without taking security deposit during the years 1968-70.

(b) There has been no loss of revenue to the Railways on this account.

(c) Does not arise in view of the answer to part (b) of the Question.

Misuse of Labour in Allahabad Division (Northern Railway) -

4571. SHRI AZIZ IMAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a lot of misuse of labour on the Indian Railways especially in the Allahabad Division of Northern Railway resulting in a national loss to the Exchequer ;

(b) if so, the measures adopted to eradicate this evil ;

(c) whether a specific case of misuse of labour was brought to the notice of the General Manager, Northern Railway at Mirzapur on 27th March, 1971 in a Union meeting by a Union official ; and

(d) if so, the action taken so far and the results thereof ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). No, but complaints are received now and then alleging misuse of labour. These are investigated as and when received. A complaint of misuse of labour in the Allahabad Division is at present under investigation.

(c) No.

(d) Question does not arise.

Option for Pension by Railway Employees

4572. KUMARI KAMLA KUMARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railway employees were asked